

465
08-6-23

HIGH COURT OF DELHI: NEW DELHI

46
No. /D-2/Gaz.IA/DHC/2023

Dated, the 7th June, 2023

NOTIFICATION

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to appoint the following members of Delhi Higher Judicial Service as Sessions Judge within the limits of respective Sessions Division of Delhi, as mentioned against their names, with effect from the date(s) they take over:-

| S. No. | Name of the Officer (Mr./Ms.) | Sessions Division |
|--------|----------------------------------|-------------------|
| 1. | Sanjay Garg | New Delhi |
| 2. | Shail Jain | East |
| 3. | Renu Bhatnagar | Shahdara |
| 4. | Madhu Jain | South-East |
| 5. | Seema Maini | North |

1555/

BY ORDER OF THE COURT

sd/-

(KANWALJEET ARORA)
REGISTRAR (VIGILANCE)

4838-4871

Endst. No. /D-2/Gaz.IA/DHC/2023

Dated, the 7th June, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.

- Jagjit Singh
N
T. D. J. S. J. (S)
07/06/23

12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N.Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(Arun Saxena)
Administrative Officer (Judl.)
Gazette-IA Branch

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 47706-716 /Power/Gaz/23

Dated 09 JUN 2023

Sub:-Notification.

Copy forwarded for information & necessary action to :

1. The Officers concerned.
2. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (Hqs), Delhi.
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.



(KAVERI BAWEJA)
District Judge (Commercial Court)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (Hqs)
Delhi